HIGH COURT OF JAMMU AND KASHMIR (Office of the Registrar General at Srinagar) *****

ORDER

No 902 Dated 11/10/2018

The Principal Magistrates of Juvenile Justice Boards of *Srinagar*, *Anantnag*, *Baramulla*, *Budgam*, *Pulwama*, *Kulgam*, *Shopian*, *Bandipora*, *Ganderbal and Kupwara Districts* are hereby nominated for attending the Two Day Orientation and Training Programme for JJBs, CWCs, Legal cum Probation Officers and Incharge SJPUs of Kashmir Division, scheduled to be held on 13th and 14th of October, 2018 at SKICC, Srinagar. All the nominated officers (Principal Magistrates) shall report at the SKICC, Srinagar on 13th and 14th October, 2018 at 9.00 AM sharp.

By Order.

(Sanja) Dhar) Registrar General

No: 40651-79/45Dated: 11/10/2618

Copy to the:-

 Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.

 Secretary to Hon'ble Mr.Justice Ali Mohammad Magrey (Hon'ble Chairman of Juvenile Justice Committee, High Court of J&K).

3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur (Hon'ble Member of Juvenile Justice Committee, High Court of J&K).

4. Secretary to Hon'ble Mr.Justice Sanjay Kumar Gupta, (Hon'ble Member of Juvenile Justice Committee, High Court of J&K).
.....for information of their Lordships.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.

6. All Principal District & Sessions Judges of Kashmir Province(except Leh and Kargil).

.....for information and further n/a.

CPC, e-Courts, High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.